

**2011**  
**IN THE HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

**NOTIFICATION**

NO.: 8468-R(JS)

Dated : 15<sup>th</sup> September, 2011

The merit list/result prepared on the basis of merit-cum-seniority by the Hon'ble Selection Committee in respect of (130) WBJs Officers in the cadre of Civil Judge (Junior Division)/Judicial Magistrate, under the zone of consideration for the year 2011, for being selected on promotion to be posted in (55) posts in the cadre of Civil Judge (Senior Division) which are likely to occur as per vacancy notified by the Hon'ble Court, is hereby published.

The merit list will remain valid till the first (55) officers of the merit list are appointed to the promotional post of Civil Judge (Senior Division).

Further Notification of select list follows.

This is for general information of all concerned.

<b><u>NAME OF THE OFFICER</u></b>	<b><u>PRESENT POSTING</u></b>	<b><u>MARKS OBTAINED</u></b>		<b>MARKS OBTAINED IN TOTAL (100)</b>	<b><u>POSITION/RANK</u></b>
		<b>ASSESSMENT OF ACRS (40)</b>	<b>EVALUATING JUDGEMENTS (60)</b>		
<b>Sri Satya Arnab Ghosal</b>	Metropolitan Magistrate, 3 <sup>rd</sup> Court, Calcutta	<b>25.60</b>	<b>40</b>	<b>65.60</b>	<b>1<sup>st</sup></b>
<b>Sri Rohan Sinha</b>	Judicial Magistrate, Jhargram, Paschim Medinipur	<b>26.40</b>	<b>38.20</b>	<b>64.60</b>	<b>2<sup>nd</sup></b>
<b>Sri Deepto Ghosh</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Alipurduar, Jalpaiguri	<b>26.40</b>	<b>37.73</b>	<b>64.13</b>	<b>3<sup>rd</sup></b>

<b>Sri Anirban Chowdhury</b>	Metropolitan Magistrate, 16 <sup>th</sup> Court, Calcutta	<b>25.60</b>	<b>37.73</b>	<b>63.33</b>	<b>4<sup>th</sup></b>
<b>Smt. Moumita Bhattacharya</b>	Metropolitan Magistrate, 10 <sup>th</sup> Court, Calcutta	<b>24</b>	<b>38.80</b>	<b>62.80</b>	<b>5<sup>th</sup></b>
<b>Sri Ajayendra Nath Bhattacharya</b>	Judicial Magistrate, Kandi, Murshidabad	<b>26.40</b>	<b>36.33</b>	<b>62.73</b>	<b>6<sup>th</sup></b>
<b>Smt. Melissa Gurung</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Malda	<b>25.60</b>	<b>37.13</b>	<b>62.73</b>	<b>7<sup>th</sup></b>
<b>Sri Anuruddha Maity</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Chinsurah, Hooghly	<b>26.40</b>	<b>36</b>	<b>62.40</b>	<b>8<sup>th</sup></b>
<b>Sri Pradip Kumar Gangopadhyay</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Lalbagh, Murshidabad	<b>24.80</b>	<b>37.13</b>	<b>61.93</b>	<b>9<sup>th</sup></b>
<b>Sri Ananta Kr. Singha Mahapatra</b>	Civil Judge (Junior Division), Dantan, Paschim Medinipur	<b>24.80</b>	<b>37.13</b>	<b>61.93</b>	<b>10<sup>th</sup></b>
<b>Smt. Mandakranta Saha</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Krishnagar, Nadia	<b>24.80</b>	<b>36.66</b>	<b>61.46</b>	<b>11<sup>th</sup></b>
<b>Smt. Suparna Bandyopadhyay (nee Ghosh)</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Additional Court, Diamond Harbour, 24-Parganas (South)	<b>25.60</b>	<b>35.66</b>	<b>61.26</b>	<b>12<sup>th</sup></b>
<b>Sri Arup Roy</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Bankura.	<b>24</b>	<b>37.13</b>	<b>61.13</b>	<b>13<sup>th</sup></b>
<b>Sri Saugata Roy Chowdhury</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Contai, Purba Medinipur	<b>24.80</b>	<b>36.33</b>	<b>61.13</b>	<b>14<sup>th</sup></b>
<b>Smt. Arpita Ghosh</b>	Judicial Magistrate, 4 <sup>th</sup> Court, Purulia	<b>25.60</b>	<b>35.33</b>	<b>60.93</b>	<b>15<sup>th</sup></b>

<b>Sri Bikash Lama</b>	Civil Judge (Junior Division), 3 <sup>rd</sup> Court, Baruipur, 24-Parganas (South)	<b>24.80</b>	<b>36.06</b>	<b>60.86</b>	<b>16<sup>th</sup></b>
<b>Karim-Ur-Reza</b>	Metropolitan Magistrate, 14 <sup>th</sup> Court, Calcutta	<b>24.80</b>	<b>36</b>	<b>60.80</b>	<b>17<sup>th</sup></b>
<b>Smt.Nilanjana Chatterjee</b>	Metropolitan Magistrate, 12 <sup>th</sup> Court, Calcutta	<b>24</b>	<b>36.73</b>	<b>60.73</b>	<b>18<sup>th</sup></b>
<b>Sri Sandip Karmakar</b>	Judicial Magistrate, 8 <sup>th</sup> Court, Alipore	<b>24.80</b>	<b>35.93</b>	<b>60.73</b>	<b>19<sup>th</sup></b>
<b>Sri Indranil Chatterjee</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Barrackpore	<b>24</b>	<b>36.46</b>	<b>60.46</b>	<b>20<sup>th</sup></b>
<b>Smt. Madhumita Basu</b>	Judicial Magistrate, Darjeeling (Sadar)	<b>24.80</b>	<b>35.66</b>	<b>60.46</b>	<b>21<sup>st</sup></b>
<b>Smt. Ratna Biswas</b>	Civil Judge (Junior Division), Additional Court, Lalbagh, Murshidabad	<b>24.80</b>	<b>35.53</b>	<b>60.33</b>	<b>22<sup>nd</sup></b>
<b>Sri Sandip Chakrabarti</b>	Metropolitan Magistrate, 5 <sup>th</sup> Court, Calcutta	<b>24</b>	<b>36.26</b>	<b>60.26</b>	<b>23<sup>rd</sup></b>
<b>Sri Soumendra Nath Roy</b>	Civil Judge (Junior Division), Bongaon, 24-Parganas (North)	<b>25.60</b>	<b>34.53</b>	<b>60.13</b>	<b>24<sup>th</sup></b>
<b>Sri Lilamoy Mondal</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Uluberia, Howrah	<b>24.80</b>	<b>35.26</b>	<b>60.06</b>	<b>25<sup>th</sup></b>
<b>Sri Sourav Bhattacharya</b>	Civil Judge (Junior Division), 5 <sup>th</sup> Court, Alipur, 24-Parganas (South)	<b>24</b>	<b>36</b>	<b>60</b>	<b>26<sup>th</sup></b>
<b>Sri Anan Chattopadhyay</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Bankura	<b>23.20</b>	<b>36.73</b>	<b>59.93</b>	<b>27<sup>th</sup></b>
<b>Sri Asish Gupta</b>	Civil Judge (Junior Division), Khatra, Bankura	<b>23.20</b>	<b>36.66</b>	<b>59.86</b>	<b>28<sup>th</sup></b>

<b>Smt. Leena Goldar</b>	Judicial Magistrate, Kalna, Burdwan	<b>25.60</b>	<b>34.20</b>	<b>59.80</b>	<b>29<sup>th</sup></b>
<b>Smt. Sushmita Mukerji</b>	<< Civil Judge (Junior Division), Cooch Behar (Sadar)	<b>24</b>	<b>35.73</b>	<b>59.73</b>	<b>30<sup>th</sup></b>
<b>Smt. Dipa Shyam Ray</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Cooch Behar	<b>24</b>	<b>35.73</b>	<b>59.73</b>	<b>31<sup>st</sup></b>
<b>Smt. Anindita Ganguli</b>	Civil Judge (Junior Division), Additional Court, Cooch Behar	<b>24</b>	<b>35.73</b>	<b>59.73</b>	<b>32<sup>nd</sup></b>
<b>Smt. Barnali Das Gupta</b>	Civil Judge (Junior Division)-cum-Judicial Magistrate, Kalimpong, Darjeeling	<b>24</b>	<b>35.73</b>	<b>59.73</b>	<b>33<sup>rd</sup></b>
<b>Sri Abhijit Ghosh</b>	Civil Judge (Junior Division), Islampore, Uttar Dinajpur	<b>24.80</b>	<b>34.93</b>	<b>59.73</b>	<b>34<sup>th</sup></b>
<b>Smt. Rina Talukdar</b>	Judicial Magistrate, Bongaon, 24-Parganas (North)	<b>24.80</b>	<b>34.93</b>	<b>59.73</b>	<b>35<sup>th</sup></b>
<b>Smt. Sanghamitra Poddar</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Basirhat, 24-Parganas (North)	<b>24</b>	<b>35.66</b>	<b>59.66</b>	<b>36<sup>th</sup></b>
<b>Smt. Moon Chakraborty</b>	Civil Judge (Junior Division), Nabadwip, Nadia	<b>24</b>	<b>35.53</b>	<b>59.53</b>	<b>37<sup>th</sup></b>
<b>Shri Biswanath Pramanik</b>	Judicial Magistrate, 6 <sup>th</sup> Court, Sealdah, 24-Parganas (South)	<b>23.20</b>	<b>36.26</b>	<b>59.46</b>	<b>38<sup>th</sup></b>
<b>Sri Ansuman Chattopadhyay</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Cooch Behar	<b>24</b>	<b>35.40</b>	<b>59.40</b>	<b>39<sup>th</sup></b>
<b>Sri Debdeep Manna</b>	Legal Advisor, Kolkata Port Trust	<b>24</b>	<b>35.33</b>	<b>59.33</b>	<b>40<sup>th</sup></b>

<b>Smt. Sanjukta Sengupta</b>	Judicial Magistrate, 5 <sup>th</sup> Court, Bankura	<b>24</b>	<b>35.20</b>	<b>59.20</b>	<b>41<sup>st</sup></b>
<b>Sri Arindam Chattopadhyay</b>	Civil Judge (Junior Division), 6 <sup>th</sup> Court, Howrah	<b>24.80</b>	<b>34.33</b>	<b>59.13</b>	<b>42<sup>nd</sup></b>
<b>Sri Jay Prakash Singh</b>	Judicial Magistrate, 6 <sup>th</sup> Court, Bankura	<b>24</b>	<b>35.06</b>	<b>59.06</b>	<b>43<sup>rd</sup></b>
<b>Smt. Shrutirupa Majee</b>	Judicial Magistrate, Islampur, Uttar Dinajpur	<b>24</b>	<b>35</b>	<b>59</b>	<b>44<sup>th</sup></b>
<b>Smt. Rimpa Roy</b>	Judicial Magistrate, Baruipur, 24-Parganas (South)	<b>24</b>	<b>35</b>	<b>59</b>	<b>45<sup>th</sup></b>
<b>Sri Arijit Mukhopadhyay</b>	Judicial Magistrate, Nabadwip, Nadia	<b>24</b>	<b>35</b>	<b>59</b>	<b>46<sup>th</sup></b>
<b>Sri Deb Kr. Goswami</b>	Metropolitan Magistrate, 17 <sup>th</sup> Court, Calcutta	<b>24</b>	<b>34.93</b>	<b>58.93</b>	<b>47<sup>th</sup></b>
<b>Sri Uttam Bhattacharya</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Basirhat, 24-Parganas (North)	<b>24</b>	<b>34.93</b>	<b>58.93</b>	<b>48<sup>th</sup></b>
<b>Sri Subhajit Basu</b>	Judicial Magistrate, Gorurbathan, Darjeeling	<b>24</b>	<b>34.86</b>	<b>58.86</b>	<b>49<sup>th</sup></b>
<b>Sri Santosh Kr. Pathak</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Siliguri, Darjeeling	<b>24</b>	<b>34.80</b>	<b>58.80</b>	<b>50<sup>th</sup></b>
<b>Sri Hindol Roy</b>	Registrar, Small Causes Court, Calcutta	<b>24</b>	<b>34.73</b>	<b>58.73</b>	<b>51<sup>st</sup></b>
<b>Sri Sujit Kumar Bandyopadhyay</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Paschim Medinipur.	<b>24</b>	<b>34.60</b>	<b>58.60</b>	<b>52<sup>nd</sup></b>

<b>Smt. Sarojani Ghising</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Serampore, Hooghly	<b>24</b>	<b>34.60</b>	<b>58.60</b>	<b>53<sup>rd</sup></b>
<b>Sri Sudeep Banerjee</b>	Civil Judge (Junior Division), Kalna	<b>23.20</b>	<b>35.33</b>	<b>58.53</b>	<b>54<sup>th</sup></b>
<b>Sri Rintu Sur</b>	Civil Judge (Junior Division), Mungpoo, Darjeeling	<b>23.20</b>	<b>35.33</b>	<b>58.53</b>	<b>55<sup>th</sup></b>
<b>Smt. Krishnanjana Ray</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Contai, Purba Medinipur	<b>24</b>	<b>34.53</b>	<b>58.53</b>	<b>56<sup>th</sup></b>
<b>Sri Indrajit Deb</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Bankura	<b>23.20</b>	<b>35.26</b>	<b>58.46</b>	<b>57<sup>th</sup></b>
<b>Sri Joyprakash Roy</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Diamond Harbour, 24-Parganas (South).	<b>23.20</b>	<b>35</b>	<b>58.20</b>	<b>58<sup>th</sup></b>
<b>Sri Anindya Ray</b>	Civil Judge (Junior Division), 3 <sup>rd</sup> Court, Basirhat, 24-Parganas (North)	<b>23.20</b>	<b>35</b>	<b>58.20</b>	<b>59<sup>th</sup></b>
<b>Sri Prabir Mahapatra</b>	Civil Judge (Junior Division), 1 Siliguri, Darjeeling	<b>23.20</b>	<b>35</b>	<b>58.20</b>	<b>60<sup>th</sup></b>
<b>Sri Anindya Banerjee</b>	Civil Judge (Junior Division), Bishnupur, Bankura.	<b>23.20</b>	<b>34.93</b>	<b>58.13</b>	<b>61<sup>st</sup></b>
<b>Sri Raja Mukherjee</b>	Civil Judge (Junior Division), 3 <sup>rd</sup> Court, Serampore, Hooghly	<b>22.40</b>	<b>35.66</b>	<b>58.06</b>	<b>62<sup>nd</sup></b>
<b>Sri Subrata Mukherjee</b>	Judicial Magistrate, Kalyani, Nadia	<b>22.40</b>	<b>35.66</b>	<b>58.06</b>	<b>63<sup>rd</sup></b>
<b>Sri Ayan Kumar Banerjee</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Contai, Purba Medinipur	<b>23.20</b>	<b>34.80</b>	<b>58</b>	<b>64<sup>th</sup></b>

<b>Sri Megh Dorji Moktan</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Serampore, Hooghly	<b>24</b>	<b>34</b>	<b>58</b>	<b>65<sup>th</sup></b>
<b>Sri Arvind Mishra</b>	Civil Judge (Junior Division), 3 <sup>rd</sup> Court, Asansol, Burdwan	<b>24</b>	<b>33.93</b>	<b>57.93</b>	<b>66<sup>th</sup></b>
<b>Smt. Purba Kundu</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Chandannagore, Hooghly	<b>23.20</b>	<b>34.73</b>	<b>57.93</b>	<b>67<sup>th</sup></b>
<b>Sri Edwin Lepcha</b>	Civil Judge (Junior Division),, Additional Court-cum-Judicial Magistrate, 1 <sup>st</sup> Court, Purulia	<b>24.80</b>	<b>33.13</b>	<b>57.93</b>	<b>68<sup>th</sup></b>
<b>Smt. Aparna Chowdhuri</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Suri, Birbhum	<b>24</b>	<b>33.86</b>	<b>57.86</b>	<b>69<sup>th</sup></b>
<b>Smt. Nilanjana De</b>	Civil Judge (Junior Division), 6 <sup>th</sup> Court, Alipore	<b>24</b>	<b>33.86</b>	<b>57.86</b>	<b>70<sup>th</sup></b>
<b>Smt. Eden Lamasaa</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Katwa, Burdwan	<b>24</b>	<b>33.86</b>	<b>57.86</b>	<b>71<sup>st</sup></b>
<b>Sri Soumen Sarkar</b>	Civil Judge (Junior Division), Mirik, Darjeeling	<b>23.20</b>	<b>34.60</b>	<b>57.80</b>	<b>72<sup>nd</sup></b>
<b>Sri Dipanjan Sen</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Contai, Purba Medinipur	<b>23.20</b>	<b>34.60</b>	<b>57.80</b>	<b>73<sup>rd</sup></b>
<b>Sri Bishal Mangrati</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Barrackpore, 24-Parganas (North)	<b>23.20</b>	<b>34.60</b>	<b>57.80</b>	<b>74<sup>th</sup></b>
<b>Sm. Sangita Mukherjee</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Chandannagore, Hooghly	<b>24</b>	<b>33.73</b>	<b>57.73</b>	<b>75<sup>th</sup></b>

<b>Smt. Suparna Ray-II</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Alipore	<b>24</b>	<b>33.66</b>	<b>57.66</b>	<b>76<sup>th</sup></b>
<b>Sri Debarghya Biswas</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Sealdah, 24-Parganas (South)	<b>24.80</b>	<b>32.80</b>	<b>57.60</b>	<b>77<sup>th</sup></b>
<b>Sri Sujoy Bal</b>	Judicial Magistrate, Balurghat, Dakshin Dinajpur	<b>21.60</b>	<b>36</b>	<b>57.60</b>	<b>78<sup>th</sup></b>
<b>Sri Abhranil Neogi</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Garbeta, Paschim Medinipur	<b>23.20</b>	<b>34.26</b>	<b>57.46</b>	<b>79<sup>th</sup></b>
<b>Sri Arnab Dutta</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Rampurhat, Birbhum	<b>23.20</b>	<b>34.20</b>	<b>57.40</b>	<b>80<sup>th</sup></b>
<b>Sri Soumen Gupta</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Diamond Harbour, 24-Parganas (South)	<b>22.40</b>	<b>34.93</b>	<b>57.33</b>	<b>81<sup>st</sup></b>
<b>Smt. Hemantika Sundas</b>	Judicial Magistrate, 7 <sup>th</sup> Court, Howrah	<b>24.80</b>	<b>32.53</b>	<b>57.33</b>	<b>82<sup>nd</sup></b>
<b>Smt. Alakananda Sarkar</b>	Judicial Magistrate, 5 <sup>th</sup> Court, Burdwan (Sadar)	<b>24</b>	<b>33.26</b>	<b>57.26</b>	<b>83<sup>rd</sup></b>
<b>Syed Dilwar Hossain</b>	Civil Judge (Junior Division), 3 <sup>rd</sup> Court, Paschim Medinipur	<b>24</b>	<b>33.06</b>	<b>57.06</b>	<b>84<sup>th</sup></b>
<b>Sri Kaustav Mookerjee</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Durgapur, Burdwan	<b>22.40</b>	<b>34.66</b>	<b>57.06</b>	<b>85<sup>th</sup></b>
<b>Sri Suvadip Chowdhury</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Port Blair, A&N Islands	<b>22.40</b>	<b>34.60</b>	<b>57</b>	<b>86<sup>th</sup></b>
<b>Sri Nachiketa Bera</b>	Legal Advsior, Kolkata Port Trust	<b>24</b>	<b>33</b>	<b>57</b>	<b>87<sup>th</sup></b>



<b>Sri Subrata Chatterjee</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Port Blair, A&N Islands	<b>23.20</b>	<b>33.66</b>	<b>56.86</b>	<b>88<sup>th</sup></b>
<b>Smt. Suparna Chaudhury</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Barasat, 24-Parganas (North).	<b>22.40</b>	<b>34.46</b>	<b>56.86</b>	<b>89<sup>th</sup></b>
<b>Sri Abir Chattopadhyay</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Sealdah, 24-Parganas (South)	<b>24</b>	<b>32.80</b>	<b>56.80</b>	<b>90<sup>th</sup></b>
<b>Sri Dhiman Barman</b>	Civil Judge (Junior Division), 4 <sup>th</sup> Court, Howrah	<b>23.20</b>	<b>33.60</b>	<b>56.80</b>	<b>91<sup>st</sup></b>
<b>Sri Basant Sharma</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Uluberia, Howrah	<b>23.20</b>	<b>33.53</b>	<b>56.73</b>	<b>92<sup>nd</sup></b>
<b>Sm. Sushmita Gayen Mukherjee</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Serampore.	<b>23.20</b>	<b>33.33</b>	<b>56.53</b>	<b>93<sup>rd</sup></b>
<b>Smt. Chandraprova Saha (Chakraborty)</b>	Civil Judge (Junior Division)-cum-Judicial Magistrate, Mathabhanga, Cooch Behar	<b>22.40</b>	<b>34.06</b>	<b>56.46</b>	<b>94<sup>th</sup></b>
<b>Sri Mrinal Kanti Mandal</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Malda	<b>24</b>	<b>32.40</b>	<b>56.40</b>	<b>95<sup>th</sup></b>
<b>Sri Amitava Mukherjee</b>	Judicial Magistrate, 7 <sup>th</sup> Court, Alipore, 24-Parganas (South)	<b>22.40</b>	<b>33.93</b>	<b>56.33</b>	<b>96<sup>th</sup></b>
<b>Sri Pradip Kumar Adhikary</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Kandi, Murshidabad	<b>22.40</b>	<b>33.93</b>	<b>56.33</b>	<b>97<sup>th</sup></b>
<b>Sri Amar Kishore Mahato</b>	Judicial Magistrate, Tehatta, Nadia	<b>23.20</b>	<b>32.86</b>	<b>56.06</b>	<b>98<sup>th</sup></b>
<b>Smt. Uma Banerjee Singha Roy</b>	Civil Judge (Junior Division), 3 <sup>rd</sup> Court, Krishnagar, Nadia	<b>23.20</b>	<b>32.80</b>	<b>56</b>	<b>99<sup>th</sup></b>

<b>Sri Suman Kumar Ghosh</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Tamluk, Purba Medinipur	<b>22.40</b>	<b>33.53</b>	<b>55.93</b>	<b>100<sup>th</sup></b>
<b>Sri Teerthankar Bhattacharya</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Suri, Birbhum	<b>22.40</b>	<b>33.26</b>	<b>55.66</b>	<b>101<sup>st</sup></b>
<b>Smt. Atrayee Manna Chowdhury</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Howrah.	<b>22.40</b>	<b>33.26</b>	<b>55.66</b>	<b>102<sup>nd</sup></b>
<b>Sri Annada Sankar Mukhopadhyay</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Alipurduar, Jalpaiguri	<b>23.20</b>	<b>32.46</b>	<b>55.66</b>	<b>103<sup>rd</sup></b>
<b>Sri Anupam Sarkar</b>	Civil Judge (Junior Division), Alipurduar, Jalpaiguri	<b>22.40</b>	<b>33.26</b>	<b>55.66</b>	<b>104<sup>th</sup></b>
<b>Smt. Ishani Chakraborty</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Barasat, 24-Parganas (North)	<b>22.40</b>	<b>33.20</b>	<b>55.60</b>	<b>105<sup>th</sup></b>
<b>Smt. P.G. Bhattacharya (Hossain)</b>	Municipal Magistrate, 4 <sup>th</sup> Court, Calcutta	<b>24</b>	<b>31.46</b>	<b>55.46</b>	<b>106<sup>th</sup></b>
<b>Sri Rudra Prasad Ray</b>	Civil Judge (Junior Division), Amta, Howrah	<b>20.80</b>	<b>34.66</b>	<b>55.46</b>	<b>107<sup>th</sup></b>
<b>Sri Amitava Das-II</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Paschim Medinipur	<b>23.20</b>	<b>32.20</b>	<b>55.40</b>	<b>108<sup>th</sup></b>
<b>Sri Madhusudan Pal</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Burdwan	<b>23.20</b>	<b>32.13</b>	<b>55.33</b>	<b>109<sup>th</sup></b>
<b>Sri Euepundee Lepcha</b>	Civil Judge (Junior Division), 3 <sup>rd</sup> Court, Diamond Harbour, 24-Parganas (South)	<b>23.20</b>	<b>32.06</b>	<b>55.26</b>	<b>110<sup>th</sup></b>
<b>Smt. Jyotsna Roy</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Ranaghat, Nadia	<b>22.40</b>	<b>32.46</b>	<b>54.86</b>	<b>111<sup>th</sup></b>

<b>Sri Anirban Ray</b>	Civil Judge (Junior Division), Balurghat, Dakshin Dinajpur	<b>23.20</b>	<b>31.53</b>	<b>54.73</b>	<b>112<sup>th</sup></b>
<b>Sri Shubhankar Biswas</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Rampurhat, Birbhum	<b>22.40</b>	<b>32.33</b>	<b>54.73</b>	<b>113<sup>th</sup></b>
<b>Sri Saibal Dutta</b>	Civil Judge (Junior Division), Haldia, Purba Medinipur	<b>24</b>	<b>30.53</b>	<b>54.53</b>	<b>114<sup>th</sup></b>
<b>Sm. Mou Ghatak Majumdar</b>	Civil Judge (Junior Division)-cum-Judicial Magistrate, Toofangunj, Cooch Behar	<b>21.60</b>	<b>32.73</b>	<b>54.33</b>	<b>115<sup>th</sup></b>
<b>Sri Mrityunjay Karmakar</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Purulia	<b>23.20</b>	<b>31.06</b>	<b>54.26</b>	<b>116<sup>th</sup></b>
<b>Sri Barun Roy</b>	Judicial Magistrate-cum-Rly. Court, Ranaghat, Nadia	<b>22.40</b>	<b>31.80</b>	<b>54.20</b>	<b>117<sup>th</sup></b>
<b>Sri Aniruddha Saha</b>	Civil Judge (Junior Division)-cum-Judicial Magistrate, Mayabunder, A&N Islands	<b>21.60</b>	<b>32.33</b>	<b>53.93</b>	<b>118<sup>th</sup></b>
<b>Sri Shib Shankar Ghosh</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Jangipur, Murshidabad	<b>22.40</b>	<b>31.40</b>	<b>53.80</b>	<b>119<sup>th</sup></b>
<b>Sri Prosenjit Bose</b>	Judicial Magistrate, 4 <sup>th</sup> Court, Hooghly	<b>20.80</b>	<b>33</b>	<b>53.80</b>	<b>120<sup>th</sup></b>
<b>Sri Alokesh Das</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Diamond Harbour, 24-Parganas (South)	<b>21.60</b>	<b>31.93</b>	<b>53.53</b>	<b>121<sup>st</sup></b>
<b>Sri Joy Sankar Roy</b>	Legal Advisor, Kolkata Port Trust	<b>21.60</b>	<b>31.60</b>	<b>53.20</b>	<b>122<sup>nd</sup></b>
<b>Sri Ranabir Mohan Chatterjee</b>	Civil Judge (Junior Division)-cum-Judicial Magistrate, Dinhata, Cooch Behar	<b>21.60</b>	<b>31.46</b>	<b>53.06</b>	<b>123<sup>rd</sup></b>

<b>Sri Indranil Ray</b>	Judicial Magistrate, 7 <sup>th</sup> Court, Bankura	<b>21.60</b>	<b>31.26</b>	<b>52.86</b>	<b>124<sup>th</sup></b>
<b>Sri Sujoy Kumar Sarkar</b>	Civil Judge (Junior Division), Buniadpur, Dakshin Dinajpur	<b>21.60</b>	<b>31.06</b>	<b>52.66</b>	<b>125<sup>th</sup></b>
<b>Sri Mayukh Mukherjee</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Tamluk, Purba Medinipur	<b>21.60</b>	<b>30.86</b>	<b>52.46</b>	<b>126<sup>th</sup></b>
<b>Sri Goutam Naskar</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Asansol, Burdwan	<b>20</b>	<b>31.13</b>	<b>51.13</b>	<b>127<sup>th</sup></b>
<b>Smt. Kalyani Jogasarma</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Jangipur, Murshidabad	<b>20.80</b>	<b>29.66</b>	<b>50.46</b>	<b>128<sup>th</sup></b>
<b>Sri Sanjib Dutta</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Uluberia	<b>20.80</b>	<b>0</b>	<b>20.80</b>	<b>129<sup>th</sup></b>
<b>Md. Nurul Huda Molla</b>	Civil Judge (Junior Division), Additional Court, Suri, Birbhum	<b>16.80</b>	<b>0</b>	<b>16.80</b>	<b>130<sup>th</sup></b>

**By Order**  
**Sd/- (Subal Baidya)**  
**Registrar (Judicial Service)**  
**15.09.2011**